

Central Administrative Tribunal Principal Bench

OA No. 3188/2017

New Delhi, this the 13th day of September, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Smt. Nita Chowdhury, Member (A)**

1. Manjeet Singhmar, Grade-I(DASS) Group 'B'
Aged about 37 Years
S/o Sh. Balkishan Singhmar
R/o Gali No.1, Gohana Road,
Mayur Vihar, Sonepat, Haryana-131001.
 2. Deepak Kumar, Grade-I (DASS) Group 'B'
Aged about 33 Years
S/o Sh. Raghbir Singh,
R/o H. No.396, Pooth Kalan, Delhi

(By Advocate:Mr. M.K. Bhardwaj)

Versus

1. Govt. of NCT of Delhi
Through
Govt. of NCT of Delhi
New Secretariat
I.P. Estate, New Delhi-110002.
 2. The Principal Secretary (Services)
Govt. of NCT of Delhi
New Secretariat
I.P. Estate, New Delhi-110002.
 3. The Secretary,
Department of Health & Family Welfare,
Govt. of NCT of Delhi
New Secretariat
I.P. Estate, New Delhi-110002.
 4. The Director,
Directorate of Education,
Govt. of NCT of Delhi
New Secretariat
Old Secretary, Delhi.

5. Delhi Subordinate Service Selection Board,
Through its Chairman
FC-18, Institutional Area, Karkardooma
Delhi-110032

6. The Medical Superintendent,
Bhagwan Mahavir Hospital
Govt. of NCT of Delhi.
Pitampura, Delhi-110034.Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J):

When this matter is taken up for hearing, learned counsel for the applicant seeks leave of this Court to withdraw this OA with liberty to file individual O.A.s by the applicants. Accordingly, this O.A. is dismissed as withdrawn with liberty, as prayed for.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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